

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

AUTUMN SESSION

TUESDAY, 8th OCTOBER, 2013

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Short Notice Question.
3. Shri TITOSSTARWELL CHYNE, MLA to call the attention of the Deputy Chief Minister in-charge Soil and Water Conservation under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dt.10.09.2013 under the caption "Fund Crisis let to Sohra project money withdrawal".
4. Pending Motion.
5. Special Motion.
- *6. Motions.
- *7. Resolutions.

*Shillong,
The 7th October, 2013.*

*Secretary,
Meghalaya Legislative Assembly.*